NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 37(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016

NAME OF THE COMPANY: M/s. Sh. Sundeep Dhir V/s. M/s. Habitare Hotesl & Resorts Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Himanshu Viji, Aelv. Te Respondent

2. Mansunger Singh, Adv. J No. 1 to 12 414 Juf

KRISITNA KIMBE | Rethnus

SMITA SINGIA

ORDER

As no time left, adjourned to 1.9.2016 and 2.9.2016 for final

arguments.

(Ina Malhotra)

Sd1-

Soll-

Member (Judicial)

(R.Varadharajan)

Member (Judicial)